सत्यमेव जयते

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.10.2026

## N O T I C E

Please take notice that the following matter listed in the Court – II on 29.10.2026 was not taken up. The next date of hearing in the matter is **05.11.2026**.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---|---|---|---|---|
| **1.** | Contempt Case (AT) No. 31 of 2026 & I.A. No. 7357 of 2026 in Comp. App. (AT) (Ins) No. 2370 of 2024 | Sanjeev Sangal<br>Vs.<br>Apex Heights Pvt. Ltd. & Ors. | Ishaan Chhaya | |

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar